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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 10-11-2017

PROCEEDINGS

Judiciary – Transfer and postings of the District Judges-orders issued

ORDER NO. B1(A) 62/2017

As part of transfer and postings of the District Judges, the following orders are issued:

1.Sri.D.Suresh Kumar,Judge,Family Court ,Kottayam at Ettumanoor is transferred and posted as Judge, Family Court, Ernakulam.

The Officer will hand over the charge of his office to Judge, Family Court, Pala and proceed to take charge as Judge, Family Court, Ernakulam from Judge, Family Court, Muvattupuzha.

2.Sri.Murali Gopal Pandalai, Judge, Family Court, Pala will hold the full additional charge of Family Court, Kottayam at Ettumanoor. He will conduct three days sitting in a week in the Family Court, Kottayam at Ettumanoor, until further orders.

The officer at Sl.No.1 is eligible for Special Pay at the rate of Rs.2500/-per month in his new post and is not eligible for Transfer Grant .

(By order)



K Babu
Registrar(Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Govt.Home(C) Dept.Thiruvananthapuram(with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl.Director of Kerala Judicial Academy, Athani, Aluva.
- The District Judges of Ernakulam and Kottayam .
- The Judge, Family Court,Kottayam at Ettumanoor,
- The Judge, Family Court , Pala.
- The Judge,Family Court,Muvattupuzha.
- The Private Secretary to the Acting Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice V Chitambaresh.
- The Courts concerned.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A),B3(B),B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell,High Court.
- The Administrative Records Section, High Court (2 copies)

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